items which in the opinion of the Arbitrator, do not arise out of the Award, his decision shall not have retrospective effect

Chilka Land Reclamation Scheme

*233. Shri Panigrahi: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

- (a) whether the Chilka land reclamation scheme m Orissa undertaken for resettling the East Pakistan refugees has proved successful;
- (b) if so, acreage of land reclaimed so far; and
- (c) how much of this agricultural land has been allotted to displaced persons up till now?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) Yes.

- (b) 3,222 acres
- (c) 2,687 acres

Plan Publicity in Punjab State

515. Shri Ram Krishan Gupta: Will the Minister of Information and Broadcasting be pleased to state the amount of money spent for Plan publicity in Punjab during 1958 59°

The Minister of Information and Broadcasting (Dr. B. V. Keskar): Plan Publicity in the States is mainly the function of the State Government concerned. During the year 1958-59 the Punjab Government incurred an expenditure of Rs 633 lakhs on Plan Publicity.

Under the Integrated Publicity Programme for the Second Plan, this Ministry is also responsible for giving general publicity to the Plan and the development works included therein, on all India basis, through its various Media Units As the expenditure is not looked State-wise, it will not be possible to give figures of expenditure incurred in Punjab under the Programme.

Gita Colony, Delhi

Minister of Rehabilitation and Minerity Affairs be pleased to refer to the reply given to Unstarred Question No. 676 on the 23rd February, 1959, and state the further progress made in providing proper drainage system, roads and electric connections in Gita Colony, a displaced persons Colony near Gandhi Nagar, Delhi?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) The position in respect of the drains and roads in the additional 100 acres area is as under:—

Drains

Work has been completed

Roads

Tenders were called on 6 occasions, but the response was poor A tender has been accepted on the 7th call and the work has started

(b) Street Lighting

Delhi Municipal Corporation have decided to take up the work

Board for Light Music Audition

517. Shri Ram Krishan Gnpta: Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Unstarred Question No 461 on the 18th February, 1959 and state the progress made so far in setting up a board for light music audition?

The Minister of Information and Broadcasting (Dr. Keskar): The details are still being worked out

Central Assistance to Bombay State

- 518. Shri Pangarkar: Will the Minister of Planning be pleased to state:
- (a) the Central assistance given to the State of Bombay for the fourth year of the Second Five Year Plan;